

R E V I S E D

ITEM NO.801

COURT NO.7

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

CrI.A. No. 51/2022 (II)

**(FOR EXEMPTION FROM FILING O.T. ON IA 168250/2021 FOR EXEMPTION
FROM FILING O.T. ON IA 201371/2022 FOR INTERIM BAIL ON IA
238201/2024)**

**Date : 19-11-2024 This appeal was called on by way of mentioning
today.**

**CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL**

**For Appellant(s) Ms. Veera Kaul Singh, AOR
Mr. Prem Malhotra, AOR**

**For Respondent(s) Mrs. Pragya Baghel, AOR
Mr. Anuvrat Sharma, AOR
Mrs. Pragya Baghel, AOR**

**UPON mentioning, the Court made the following
O R D E R**

**1 On being mentioned, IA No 238201 of 2024 in Criminal Appeal
No. 51 of 2022 is taken on Board.**

2 Let the IA not be deleted from the cause list of 22.11.2024.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
COURT MASTER**

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(Only 238201/2024- in AR-51/2022 (application for direction) & 262571/2024 in AR-3115/2024 (application for permission to visit Deoria) are to be listed urgently)

WITH

CrI.A. No. 51/2022 (II)
(FOR EXEMPTION FROM FILING O.T. ON IA 168250/2021
FOR EXEMPTION FROM FILING O.T. ON IA 201371/2022
FOR INTERIM BAIL ON IA 238201/2024)

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For Appellant(s) Ms. Veera Kaul Singh, AOR
Mr. Prem Malhotra, AOR

For Respondent(s) Mrs. Pragya Baghel, AOR
Mr. Anuvrat Sharma, AOR
Mrs. Pragya Baghel, AOR

UPON mentioning, the Court made the following
O R D E R

- 1 On being mentioned, the matter is taken on Board.
- 2 Let the matter not be deleted from the cause list of 22.11.2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER